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* **IN THE HIGH COURT OF DELHI AT NEW DELHI**
+ **LPA 405/2020**

RESERVE BANK OF INDIA

..... Appellant

Through: Mr Jayant Bhushan, Sr. Advocate
with Mr Atul Sharma and Mr
Abhinav Sharma, Advocates.

versus

JINDAL STEEL AND POWER LIMITED

..... Respondent

Through: Mr Parag P. Tripathi, Sr. Advocate, Mr
Gopal Jain, Sr. Advocate with Mr
Saket Sikri, Mr Naman Joshi, Mr
Apoorv Tripathi Ms Meera Menon, Mr
Gokul Plaha, Mr Manish Kharbanda
and Ms Priya Singh, Advocates.

CORAM:

HON'BLE MR. JUSTICE VIBHU BAKHRU

HON'BLE MR. JUSTICE PRATEEK JALAN

ORDER

% **30.12.2020**

[Hearing held through videoconferencing]

CM APPL 35063/2020

1. Allowed, subject to all just exceptions.

LPA 405/2020 & CM APPL. 35064/2020

2. Issue notice. The learned counsel appearing for the respondent accepts
notice and seeks time to file a response, if necessary.

3. List on 15.01.2021.

VIBHU BAKHRU
(VACATION JUDGE)

PRATEEK JALAN
(VACATION JUDGE)

DECEMBER 30, 2020/MK